PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO .304 of 2025

IN THE MATTER OF:
YADRAM. .....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & OTHERS .....RESPONDENTS

INDEX

SL. NO.	PARTICULARS	PAGES
1.	Affidavit/Status Report on behalf of U.P. Pollution Control Board.	1-2
2	ANNEXURE-1 Copy of the letter Dated 24.09.2025	3
3	ANNEXURE-1 Copy of the said penalty	4

NEW DELHI

DATED: 04.10.2025

(PRADEEP MISRA & DALEEP DHYANI)
Counsel for U.P. Pollution Control Board
138, New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
(M.) 9810252518
Email: pradeepmisra@yahoo.com

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI,**

ORIGINAL APPLICATION NO. 304 OF 2025

IN THE MATTER OF:-
YADRAM .....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ....RESPONDENT(S)

RESPONSE/REPLY ON BEHALF OF U.P. POLLUTION CONTROL BOARD

I, Vikas Mishra, S/o. Shri Ganga Sharan Misra, aged about 45 years, Regional Officer, U.P. Pollution Control Board, Greater NOIDA, U.P. do hereby solemnly affirm and declare as under:

1. That the deponent is the Regional officer of U.P. Pollution Control Board in the present case and as such being well conversant with the facts and records of the present case, competent to swear this affidavit.

2. That the present affidavit is being filed on behalf of the UPPCB (Respondent no.3) pursuant to the order dated 03.07.2025 passed by Hon'ble Tribunal.

3. That the present case is regarding Shri Yadram alleging that Shri Suresh is illegally cutting 12 trees under violation of the U.P. Protection of Trees Act, 1976.

4. That Deponent sent a letter dated 24.09.2025 to the District Forest Officer, Gautambudh Nagar, asking for the details so that response is filed. However, said reply is awaited. Copy of the said letter is being enclosed herewith and marked as **Annexure-1.**

5. That official Regional Office, UPPCB, Greater Noida have inspected site in question and during inspection Respondent No. 5, Shri Suresh accepted that DFO office, Gautam Budhha Nagar has imposed fine/penalty of Rs. 52,000/- vide letter dated 10.03.2025 regarding illegal cutting of 12 trees. Copy of the said penalty letter is being enclosed herewith and marked as **Annexure-2.**

The above facts are being placed for kind consideration of this Hon'ble Tribunal.

NOTARY
Virendra Kr. Garg
Notary Advocate
Reg. No.-2874
G.B. Nagar
GOVT. OF INDIA

DEPONENT

VERIFICATION:

I, the above noted deponent do hereby verify that the contents of above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed there form.

VERIFIED ON THIS DAY THE 03 DAY OF OCTOBER, 2025 AT G.B. NAGAR

DEPONENT

ATTESTED

Virendra Kr. Garg
Notary Advocate
Reg. No.-2874
G.B. Nagar 3/10/25

क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए–1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा–2, ग्रेटर नोएडा, गौतमबुद्धनगर

ई–मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-2321024

सन्दर्भ संख्या : 780/NGT-92/2025 दिनांक 24/9/25

सेवा में,

प्रभागीय वनाधिकारी,
वन प्रभाग, सेक्टर–1, नोएडा।
गौतमबुद्धनगर।

विषयः मा0 एन0जी0टी0 में योजित **Original Application No. 304/2025 Yadram Versus State of Uttar Pradesh & Ors.** में पारित आदेश दिनांक 03.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 अधिकरण के पारित आदेश दिनांक 03.07.2025 (प्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें। तत्क्रम में अवगत कराना है कि khasra no.3/3, Village Haibatpur, Tehsil Dadri, District Gautam Budh Nagar पर 12 पेड़ काटे जाने का प्रकरण मा0 अधिकरण में विचाराधीन है। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में अवैध रूप से काटे गये पेड़ों के सम्बन्ध में राज्य बोर्ड की ओर से Response दाखिल किया जाना है, जिस हेतु निम्नलिखित विवरण की आवश्यकता है–

khasra no.3/3, Village Haibatpur पर काटे गये पेड़ों की संख्या	काटे गये पेड़ों की प्रजाति का विवरण	अधिरोपित की गयी क्षतिपूर्ति/जुर्माना का विवरण	वसूली गयी क्षतिपूर्ति/जुर्माना का विवरण	काटे गये पेड़ों के बदले लगाये गये पेड़ों की संख्या व स्थल	लगाये गये पेड़ों के फोटोग्राफ्स

अतः उक्त के दृष्टिगत आपसे अनुरोध है कि उपरोक्तानुसार सूचना उपलब्ध कराये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें, जिससे सूचनाएं/Response मा0 अधिकरण को ससमय दाखिल की जा सके। उक्त प्रकरण में अगली नियत तिथि दिनांक 10.10.2025 है।

संलग्नकः उपरोक्तानुसार।

भवदीय

(विकास मिश्र)
क्षेत्रीय अधिकारी

प्रतिलिपिः मुख्य पर्यावरण अधिकारी (वृत्त–1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

ई-3

वन विभाग मेरठ क्षेत्र उत्तर प्रदेश

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर

गौतमबुद्धनगर वन प्रभाग

बुक नं०: 2725 नं० 001

उप्पु गौतमबुद्धनगर वन विभाग दादरी रेंज

श्री सुरेश पुत्र श्री भग्गू, ग्राम हेलनपुर, फ्रेंट जारचा

से मुबलिग रूपये 52000/- रु० (बावन हजार) रु०

बाबत रेंज केस सं० 77/2024-25 का प्राप्त किये।

प्रतिकर

दिनांक 10/03/2025

Anamika
क्षेत्रीय वन अधिकारी
वन अधिकारी
दादरी रेंज
गौतमबुद्धनगर वन प्रभाग